

(b) if so, the target of Oil and LPG production planned ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The targets for 1985-86 are as follows :

Crude oil : 3.03 million tonnes
LPG : 55,000 tonnes

The targets for the remaining years of the VII Plan would be available only after the Plan is finalised.

Setting up of Petro-Chemical Plants in Algeria as Joint Ventures

6559. DR. B.L. SHAIKESH : Will the Minister of PETROLEUM be pleased to state :

(a) whether India propose to set up several petro-chemical plants in Algeria as joint venture; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) There is no concrete proposal under consideration at present.

(b) Does not arise.

Activities of Foreign Charter Fishing Trawlers

6560. SHRI D. P. JADEJA : Will the Minister of DEFENCE be pleased to state :

(a) the various measures being taken to watch the activities of foreign charter fishing trawlers in our waters;

(b) whether any consultations are held with Ministry of Agriculture before companies are cleared for bringing foreign charter fishing boats to use our coastal waters;

(c) the risks inherent in permitting such foreign boats to fish in sensitive areas close to naval basis and offshore oil installations; and

(d) the measures being taken to thwart such risks ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Prior to commencement of fishing operations, all foreign fishing trawlers are cleared from security angle by the Coast Guard. Subsequently, their activities and movements are monitored by Coast Guard ships and aircraft on patrol.

(b) Applications for chartering foreign fishing vessels are cleared by a Screening Committee comprising of the Secretary, Ministry of Agriculture as Chairman, and the representatives of the Ministries of Agriculture, Home Affairs, External Affairs, Shipping and Transport, Defence, Commerce and the Department of Economic Affairs as Members.

(c) and (d). The Chartered foreign fishing vessels are not permitted to operate in sensitive areas. Their activities and movements are closely watched by the Coast Guard ships and surveillance aircraft on regular patrol.

Foreign Charter Fishing Trawlers/Boats

6561. SHRI D. P. JADEJA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Coast Guard has been taking an active part to ensure that foreign charter fishing trawlers boats did not fish within the 40 fathom limit in our waters;

(b) whether the Coast Guard expressed any difficulty to the Ministry of Agriculture that it was unable to enforce the 40 fathom limit because of lack of measuring equipment, etc.;

(c) the exact nature of the problem experienced by Coast Guard in enforcing the 40 fathom limit for foreign chartered fishing trawlers;